

(b) and (c). These details are not readily available, and are being ascertained.

**Recruitment in Army's Judge-Advocate
Generals' Branch**

4393. SHRI CHANDRA SHEKHAR SINGH : Will the MINISTER OF DEFENCE be pleased to state :

(a) whether as a result of shortage of officers in the Army's Judge-Advocate Generals Branch, a number of officers were taken in from the same organisation to in the Navy and Air Force.

(b) if so, the number of vacancies filled through such method in the past three years; how many among them got promotions to next rank on joining the Army side;

(c) the reasons why suitable officers from the Army itself could not be taken to fill up such vacancies ;

(d) whether the Navy and Air force too are facing shortage of such officers in their own Judge Advocate Organisations and their work too is suffering ; and

(e) if so, the steps being taken by Government to fulfill all the vacancies in all the three wings of the Armed Forces and its Command ?

THE MINISTER OF DEFENCE (SHRI JAGJIWAN RAM) : (a) to (e) Only one Naval Officer was transferred to the Judge Advocate General's Department of the Army. He was taken in the Army in his own rank, but was subsequently promoted under the rules to the Acting Rank of Lt. Colonel. He was taken to fill the vacancy after all officers of the Army who were volunteers and were considered suitable had been absorbed. There is no shortage in the Judge Advocate General's Departments of the Navy and Air Force. The question of any special steps being taken to fill up vacancies does not, therefore, arise.

Master Plan of Bahadur Garh, Delhi

4394. SHRI YAMUNA PRASAD MANDAL : Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) Whether the Master Plan of Bahadur Garh a suburb of Delhi-has since been finalised ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING, AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI PARIMAL GHOSH) : (a) and (b). Bahadurgarh is situated in Haryana and the responsibility for the preparation of a Master Plan of the town is that of the Government of Haryana. That Government had prepared a preliminary development plan of the town and published it for inviting public objections. They have received certain objections and are examining them.

**Posting of Class I Direct Recruit
Engineers in C.P.W.D.**

4395. SHRI S. D. SOMASUNDARAM: Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state the reasons for posting the Class I Direct recruit Engineers in maintenance and the Diploma Engineers on major construction in C.P.W.D. and the reasons for not withdrawing graduate Engineers from maintenance, survey, stores etc.

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING, AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI PARIMAL GHOSH) : Engineers in the C.P.W.D., whether they are Class I Direct Recruits or Diploma-holders, are posted to Maintenance, Construction, Planning Divisions, etc. according to requirements. This is also done with a view to give them

experience in all types of work in the Department. The question of withdrawing graduate Engineers from the Maintenance Divisions, etc., therefore, does not arise.

Steps to Provide Employment to Engineers in C.P.W.D

4396. SHRI S.D. SOMASUNDARAM: Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether unemployment of Engineers is mounting day by day in the country ; and

(b) if so, the reasons for not filling up the vacancies arising in C.P.W.D. not retiring the persons at the age of 55, not granting leave to the Engineers liberally without refusal and not vigorously enforcing the contractors to employ Engineers as per contractual obligations ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING, AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI PARIMAL GHOSH): (a) Government are aware about the unemployment of Engineers in the country.

(b) (i) Vacancies arising in the C.P.W.D. are filled up as soon as possible and except for some time-lag in filling up certain vacancies, no posts are kept unfilled.

(ii) The age of superannuation is 58 years for all Central Government servants excluding certain categories and we cannot retire Engineers in the C. P. W. D. on attaining the age of 55 as a normal course, unless a general decision to reduce the superannuation age is taken by government.

(iii) Occasionally, leave may be refused in the exigencies of service; otherwise leave is granted to Engineers whenever applied for,

(iv) Orders were issued in March 1969 that the contractors shall employ the following technical staff during the execution of work :—

(a) One graduate Engineer when the cost of work to be executed is more than Rs. 5 lakhs.

(b) One qualified diploma-holder (Overseer) when the cost of work to be executed is more than Rs. 2 lakhs but less than Rs. 5 lakhs.

In order to enforce the above obligation, the contract form has been suitably amended. It has also been provided therein that in case a contractor fails to employ the technical staff as aforesaid he shall be liable to pay a sum of Rs. 2,000/- for each month of default in the case of Graduate Engineers and Rs. 1,000/- for each month of default in the case of Diploma-holders.

Upgradation of Post of Assistant Engineers in C.P.W.D.

4397. SHRI S.D. SOMASUNDARAM : Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether there is a move by Government to upgrade 38 Assistant Engineers in C. P. W. D. recruited through Union Public Service Commission based on interview without written examination contrary to the recruitment rules as Assistant Executive Engineers to circumvent the writ petition filed by the Assistant Engineers promoted from the ranks ; and

(b) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING, AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI PARIMAL GHOSH) : (a) No, Sir,

(b) Does not arise.